

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 69(ND)13**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

**NAME OF THE COMPANY: M/s. Surinder Gambhir & Ors. V/s. M/s. EG Auto Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Sarad K. Sunny	Petitioner Advocate	Petitioner	Sarad

**ORDER**

Learned counsel for the petitioner is present. None for the respondents who were unrepresented on the last date as well. Learned counsel for the petitioner has filed an application for the withdrawal of the petition which forms a part of the file. The said application is allowed and the petition is ordered to be dismissed as withdrawn. File shall be consigned to the records after due completion.

Sd/-  
(R.Varadharajan)  
Member (Judicial)

Sd/-  
(Maharaj Krishan Hanjura)  
Member (Judicial)